

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.102 – IA/75(AHM)2023
ITEM No.103 – IA/1139(AHM)2022
ITEM No.104 – IA/1140(AHM)2022
In
CP(IB) 29 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jugal Hansal Brothers Through its Proprietor Smit N Soni**Applicant**
V/s

Octagon Communications Pvt Ltd**Respondent**

Order delivered on: 28/06/2023

Coram:

Justice (Retd.) T.Krishnavalli, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the RP : Ms. Shalya Agarwal, Adv.
For the Respondent :

ORDER

Pleadings are complete.

List the matter before the Regular Bench on 17.07.2023.

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-sd-

T.KRISHNAVALLI
MEMBER (JUDICIAL)